Customs, Excise and Service Tax Appellate Tribunal West Block No.2, R.K.Puram, New Delhi - 110066 **SINGLE MEMBER (APPEAL BRANCH) CAUSELIST**

Court No.:II

HON'BLE MR. ANIL CHOUDHARY, MEMBER (JUDICIAL)

Day:Friday

Dated :28/04/2023

Coram:

Time: 10:30 A M

S.No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE	REMARKS
	COMPLIANCE				
	<u>MATTERS</u>				
1	E/50172/2019	VIKAS CABLE COMPANY	COMMISSIONE R OF CGST (APPEALS-II)- DELHI WEST	Bipin Garg,Adv/DR bipingarg@bavm.leg al	
	E/Misc/50345/2022				
	REGULAR MATTERS				
2	E/52053/2018	SANJAY NACHRANI	Commissioner of Central Excise and Service Tax,RAIPUR	Bipin Garg,Adv/DR bipingarg@bavm.leg al	Part-Heard
3	E/52055/2018	ANIL NACHRANI	Commissioner of Central Excise and Service Tax,RAIPUR	Bipin Garg,Adv/DR bipingarg@bavm.leg al	
4	E/53324/2018	SUNIL SPONGE PVT LTD	Commissioner of Central Excise and Service Tax,RAIPUR	Bipin Garg,Adv/DR bipingarg@bavm.leg al	

Prepared By: chandanchanchal

Verified By CM

Dy. Registrar (SINGLE MEMBER Appeal Branch)

Customs, Excise and Service Tax Appellate Tribunal West Block No.2, R.K.Puram, New Delhi - 110066 SINGLE MEMBER (APPEAL BRANCH) CAUSELIST

Court No.: IV

HON'BLE DR. RACHNA GUPTA, MEMBER (JUDICIAL)

Coram:

Day :Friday
Time : 10:30 A M

S.No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE REMARKS
	REGULAR MATTERS			
1	E/50258/2021	AMBUJA CEMENTS LIMITED	COMMISSIONE R, CGST & CENTRAL EXCISE - JODHPUR	V. Lakshmikumaran. Adv./DR narasimhan.1@lakshm isri.com
2	E/51163/2022	M B FOODS PVT LTD	COMMISSIONE R, CENTRAL EXCISE & CGST-INDORE	UPKAR AGRAWAL, UDAYAN CHOKSI AND VIKRAM NAIK, ADV./DR vikram.naik@khaitanc o.com

Prepared By: chandanchanchal

Verified By CM

Dy. Registrar (SINGLE MEMBER Appeal Branch)

Dated :28/04/2023

Customs, Excise and Service Tax Appellate Tribunal West Block No.2, R.K.Puram, New Delhi - 110066 SINGLE MEMBER (APPEAL BRANCH) REVISED CAUSELIST

Court No.:III

HON'BLE MS. BINU TAMTA, MEMBER (JUDICIAL)

Coram:

Day :Friday
Time : 10:30 A M

S.No.	APPEAL NO.	APPELLANT	RESPONDENT	REPRESENTATIVE REMARK
	REGULAR MATTERS			
1	E/51745/2023		COMMISSIONE R, CUSTOMS & CENTRAL EXCISE - INDORE	ASHUTOSH UPADHYAY (ADVOCATE)/DR
2	C/51760/2023	SYNERGY STEELS	ADDITIONAL COMMISSIONE R OF CENTRAL GOODS & SERVICE TAX,Jaipur I.	MOHIT GOHLYAN,CA/DR

Prepared By: chandanchanchal

Verified By CM

Dy. Registrar (SINGLE MEMBER Appeal Branch)

Dated :28/04/2023